NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 244/2016 RT CA (CAA) No. 112/Chd/Hry/2017

In the matter of scheme of amalgamation and demerger between:

Anant Raj Agencies Pvt. Ltd. and others.Petitioner-companies.

Present: - Mr. Atul V. Sood, Advocate for the petitioner-companies.

Mr. Rohan Mittal and Mr. Anchit Oswal, Advocates for the Objector M/s. Lalea Trading Limited.

The reports of the Chairperson in respect of the meetings held have been received. Learned counsel for the petitioner-companies seeks time to examine the reports and come back. Affidavit of service has, however, been filed by the learned counsel for the applicants.

List the matter on 30.08.2017.

-8d-

(Justice R.P. Nagrath) Member (Judicial)

August 16, 2017